

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

SPECIAL BENCH

(CAA)-86(PB)/2017

IN THE MATTER OF:

Anuroop Builders & Developers Pvt. Ltd. with
Dome Builders & Developers Pvt. Ltd.

.....Petitioner

SECTION : UNDER SECTION 230-232

Order delivered on 15.09.2017

Coram:

R. VARADHARAJAN
Hon'ble Member (J)

Deepa Krishan
Hon'ble Member (T)

For the Petitioner(s) : Mr. Pawan Kumar, Mr. Ravi Bassi & Mr. Sheel Kumar,
Advocates

For the OL : Ms. Saumya Parmarathi, Company Prosecutor

ORDER

The Bench would not assemble as Ms. Deepa Krishan, Hon'ble
Member (T) is not holding Court today.

List on 06.10.2017.

By order

Sd-
(Assistant Director)

15.09.2017
VINEET